

(b) the criteria for writing off the above debts ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b). A debt is considered bad when all possible methods of recovery prove to be ineffective and that portion of the debt not realisable is actually written off every year. Adequate provision for bad and doubtful debts is made in consultation with the statutory auditors before finalising the accounts of the year and amounts written off are adjusted against the provision. Section 29 of the Banking Regulation Act, 1949, which prescribes the forms of balance sheet and profit and loss account of commercial banks does not provide for disclosure. *Inter alia*, of provisions made during an year for bad and doubtful debts or of the bad debts actually written off against the provisions.

Banking Policy Regarding Lending

4452. **SHRI N. K. SANGHI :** Will the Minister of FINANCE be pleased to state :

(a) whether the banking policy for lending during the slack season, which is usually formulated in the month of April, could not be decided till June (first week), 1971 and that this has prevented commercial banks from advancing loans;

(b) whether owing to the delay in making the policy decision, large amounts have accumulated in the banks; and

(c) if so, the reasons for the delay and the amount of money that could not be disbursed during the months of April and May, 1971 ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) Reserve Bank of India has been continuously reviewing the credit position and directing banks from time to time on matters of banking policy. In recent years, credit requirements during busy and slack season have tended to even out and the need for announcement of credit policy separately for the slack and busy seasons specifically is substantially reduced. Reserve Bank of India, therefore, does not always consider it necessary to give directions to banks for specific

periods but advises them on issues as and when necessary.

As on June 18, 1971 the credit deposit ratio of all banks was 77.1% which would indicate that there were no handicaps in giving credit due to change of season.

(b) and (c). Do not arise.

Pakistan's Complaint to International Civil Aviation Organisation Regarding Ban on over Flights of their Aircraft over Indian Territory

4453. **SHRI M. KALYANASUNDRAM :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the steps taken by Government to counter the complaint made by Pakistan to International Civil Aviation Organisation regarding the ban on over-flights of Pakistan aircraft over Indian territory; and

(b) whether Pakistan is observing the ban ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) Government of India have, in the first instance, filed preliminary objections with the International Civil Aviation Organisation on Pakistan's Complaint.

(b) Yes, Sir.

Development of Tripuri Language of Tripura

4454. **SHRI DASARATHA DEB :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether there is any scheme to develop Tripuri language of Tripura;

(b) if so, whether any fund was given to Tripura for that purpose; and

(c) the specific steps being taken to develop Tripuri language ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) The

Ministry of Education and Social Welfare have no such scheme at present:

(b) Dose not arise.

(c) A statement is attached.

Statement

The Ministry of Education and Social Welfare have no scheme at present for the development of Tripuri language. The Union Territory of Tripura, however, have taken preliminary steps for the preparation of Primers, a dictionary and a grammar for the Tripuri language. In this effort, The Union Territory of Tripura are being actively helped by the Central Institute of Indian Languages, Mysore, set up by the Ministry of Education. The Union Territory of Tripura have so far brought out the following publications in Tripuri in the Bengali script:

(1) *Tripuri Primer, Parts I & II.*

This is expected to serve the purpose of a textbook in Tripuri for Classes I and II at the primary stage and also as a book for use in Adult Literacy Centres in Tribal areas.

(2) *English-Tripuri-Bengali Dictionary.*

This will serve the purpose of giving a vocabulary of the common words of Tripuri with their Bengali and English equivalents. Such a dictionary will be useful in preparation of books by experts.

(3) *Tripuri Grammar.*

This grammar was originally prepared by a noted Tripuri scholar during the days of the Maharajas and the Union Territory have reprinted it.

(4) *A Book of Translation in Tripuri.*

This was also originally prepared by the scholar mentioned above and the Union Territory have reprinted it. This book gives a series of sentences on some common topics with the Tripuri, Bengali and English versions side by side. This book will be helpful for the non-Tripuris in giving them a working knowledge of the language.

(5) (i) *A Book of Poems in Tripuri.*

These poems are based on the stories of the Ramayana.

(ii) *A Book of Poems on some topics of the Indian History.*

(iii) *A Book of Poems on some Tripuri Folk Tales.*

These books will be suitable for young children as well as for neo-literates.

In addition, the Central Institute of Indian Languages, Mysore, have prepared the following:

1. A Scientific phonology.
2. A Short Scientific Grammar.
3. A Phonetic Reader.
4. A Short Bengali-Tripuri Word List.
5. A Volume on Tripuri Folk Tales.

Besides, the Institute has a programme of bringing out primers for the Tripuri language to be taught in primary schools in Tripura. The Institute and the Union Territory of Tripura are working in close liaison.

मध्य प्रदेश के देवास जिले में सिक्योरिटी प्रेस

4455. श्री हुकूम खन् खड्गबाबु: क्या बिस्व मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या मध्य प्रदेश के देवास जिले में सिक्योरिटी प्रेस में छपाई कार्य आरम्भ हो गया है,

(ख) यदि नहीं, तो छपाई कार्य के कब तक आरम्भ होने की सम्भावना है, और

(ग) प्रेस की अनुमानित वार्षिक छपाई क्षमता क्या है?

बिस्व मंत्रालय में राज्य मंत्री (श्री के.आर. ० गणेश): (क) जी हाँ।

(ख) यह प्रश्न उपस्थित नहीं होता।